

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(22)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/574/ (IB)/2017  
NAME OF THE PETITIONER(S) : OPG METALS PVT LTD  
NAME OF THE RESPONDENT(S) : PAVAI ALLOYS AND STEELS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	KUMAR PAL R CHOPRA	Operative Credit	
	SANDEEP KUMAR		
	P. Geetha Mohan Ram.	Counsel for Respondent	

**ORDER**

Counsel representing both the parties are present. Counsel for respondent filed vakalat and stated that he has not received the full set of documents relied upon by the petitioner. Counsel for petitioner is directed to furnish the entire set of documents. Time extended for filing counter. Put up on 20.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)

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